



STUDENTS FOR THE PROMOTION OF  
INTERNATIONAL LAW, MUMBAI  
PRESENTS



# NATIONAL LEGAL ARTICLE WRITING COMPETITION 2020

*International Law and Ethics  
amidst a Pandemic*



**BEST ARTICLE- Rs 5,000/-**

**2nd BEST ARTICLE- Rs 3,000/-**

# THEME & SUB-TOPICS

## "International Law and Ethics amidst a Pandemic"

(Participants are required to choose from one of the following Sub-Topics.)

1. Turbulence in Trade and Economy amidst a Pandemic.

2. The Role of UN Agencies and

International Law in containing Pandemics.

3. Responses of Different Political States in a Pandemic.

4. Plights & Measures for Migrant Labour Forces amid Pandemics.

5. Rectification of Medico- Legal Issues Generated in Pandemics.



# SUBMISSION DEADLINE

Participants must send in their submissions to [spilmumbai@gmail.com](mailto:spilmumbai@gmail.com) before 11:59 pm on the 11th of May, 2020

## ELIGIBILITY

Students/Participants must be pursuing a Bachelor's Degree in Law, i.e., 3-year LL.B. Course or 5-year LL.B course from any recognized college or university or pursuing LL.M from any recognized university.

## CAP ON ENTRIES

First 30 submitted articles will be considered.



# SUBMISSION RULES

1. Only a single submission may be made from each participant.

2. The articles should be the original work of the authors. Any kind of plagiarism will lead to disqualification.

3. Each entry must be previously unpublished work of the participant. The articles published elsewhere or selected/ submitted for publication elsewhere shall be disqualified.

4. Participants may seek Individual participation only.

An article co-authored by two or more students will not be accepted.

5. The entries shall be the property of SPIL, Mumbai which reserves the right of publication of the same in any periodical, journal, newsletter, digital material or in any other manner as it may deem appropriate.

6. The organising committee's decision as regards the interpretation of the rules or any other matter related to the Competition shall be final and binding.

# SUBMISSION GUIDELINES

- The name of the author should not be mentioned anywhere in the article.
- The article is to have a minimum of 3000 words and a maximum of 4000 words, inclusive of footnotes.
- The article should be typed in Times New Roman, Font Size 12 and the Line Spacing of the article should be double-spaced (2.0), justified.
- The footnotes must be typed in Times New Roman, Font Size 10 and Line Spacing 1.0.
- The margins on all pages must be 1" or 2.54 cm on all sides.
- Every citation must follow the Harvard Bluebook, 20th Edition.
- The submissions must be sent by email to [spilmumbai@gmail.com](mailto:spilmumbai@gmail.com) with the subject "Submission: National Legal Article Writing Competition".

# SUBMISSION GUIDELINES

- The body of the e-mail must specify the name of the author, theme & sub-topic, title of the article, college/ institute/ university of author, programme enrolled & year of study of author, E-mail address & contact no. of author
- The submission must be attached in '.doc' or '.docx' and 'pdf' format.

## RUBRIC

The scoring factors to be considered, in no particular order of relevance or priority, will include:

- Overall Evaluation of Topic
- Legal Content, Use of Authorities & References
- Issues Covered, Relevance & Ingenuity Of Ideas
- Originality, Language & Creative Writing Skills
- Flow & Structure



# AWARDS & MERIT

- Best Paper: INR 5000/- , Publication in the SPIL International Law Journal , Certificate of Merit
- 2nd Best Paper: INR 3000/- , Certificate of Merit
- Participants will receive a Certificate of Participation

## CONTACT US

For any further queries please feel free to write to us at [spilmumbai@gmail.com](mailto:spilmumbai@gmail.com) or

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